

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3541  
ANSWERED ON:22.12.2004  
RECOGNITION TO SC/ST EMPLOYEES ORGANISATION  
Appadurai Shri M.;Jena Shri Mohan;Majhi Shri Parsuram

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to give departmental recognition to Scheduled Caste/Scheduled Tribe Employees Organisation;
- (b) if so, the details thereof;
- (c) the number of representations received by the Government in this regard till date;
- (d) the action taken or proposed to be taken by the Government in this regard; and
- (e) the time by when departmental recognition will be given to Scheduled Caste/Scheduled Tribe Employees Organisation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): Central Civil Services (Recognition of Service Associations) Rules, 1993 already exist for recognition of Service Associations of the Central Government employees.
- (b) to (e): The Service Associations are recognised by various Ministries/Departments in respect of their employees with the approval of the Minister-in-charge in accordance with Central Civil Services (Recognition of Service Association) Rules, 1993. Information in this regard is not centrally maintained.